



\$~111

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6681/2019

CAPTAIN ARVIND KATHPALIA

.....Petitioner

Through: Mr. Pradeep Dahiya and Ms. Mahima

Benipuri, Advocates.

versus

UNION OF INDIA AND ORS.

....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Abhinav

Bhardwaj, Advocates.

**CORAM:** 

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 09.12.2024

%

List on 28.03.2025.

JYOTI SINGH, J

DECEMBER 9, 2024 YA